

HIGH COURT OF SIKKIM
GANGTOK

No. 14/Confdl./HCS

Dated: 04/07/2019

NOTIFICATION

In view with Notification No. 56/Home/2019 dated 04.07.2019 and in partial modification of Notification No. 37/Confdl/HCS dated 27.10.2018 & No. 38/Confdl/HCS dated 27.10.2018, issued by the High Court of Sikkim, it is hereby notified that the High Court of Sikkim as well as the Subordinate Courts in the State of Sikkim shall remain closed on the 5th of July, 2019 on account of the demise of Late Sudharshan Agarwal, former Governor of Sikkim as a mark of respect. In lieu thereof, 13th December, 2019 is declared as Court working day for the High Court.

Matters listed for tomorrow, i.e 5th July 2019, shall be listed on 06.07.2019 (Saturday) before the concerned Bench.

By Order,

Sd/-

REGISTRAR

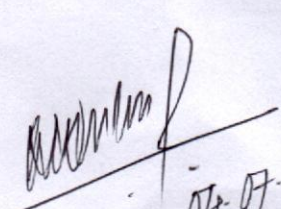
Memo No. V (41)/Confdl/HCS/ 4519 - 4594

Dated: 4.7.2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.
3. The Registrar General, High Court of _____.
4. The President, Bar Council of India, New Delhi.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Principal Secretary to Hon'ble Chief Justice, High Court of Sikkim, Gangtok.
7. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
9. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
11. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
12. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
13. The Chief Secretary, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (East) at Gangtok.
16. The District & Sessions Judge (South) at Namchi.

17. The District & Sessions Judge (North) at Mangan.
18. The District & Sessions Judge (Spl. Div.-I) I/C at Gangtok.
19. The District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.
20. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
21. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
22. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
23. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
24. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok.
25. The Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.
26. Officer on Special Duty, High Court of Sikkim, Gangtok.
27. The Chief Judicial Magistrate-cum- Civil Judge (West) I/C at Gyalshing.
28. The Chief Judicial Magistrate-cum- Civil Judge (South) I/C at Namchi.
29. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
30. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
31. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
32. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
33. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim stationed at Gangtok.
34. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub-Division I/C, East Sikkim.
35. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
36. The Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division I/C, South Sikkim.
37. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division I/C, South Sikkim.
38. The Civil Judge-cum- Judicial Magistrate, Rongli Sub-Division I/C, East Sikkim.
39. The General Secretary, Bar Association of Sikkim, Gangtok.
40. The General Secretary, Namchi Bar Association, South Sikkim.
41. The District Magistrate (East) at Gangtok.
42. The District Magistrate (West) at Gyalshing.
43. The District Magistrate (North) at Mangan.
44. The District Magistrate (South) at Namchi.
45. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
46. The Special Secretary, Protocol, Home Department, Government of Sikkim for publication in Government Gazette.
47. All Section In-charge, High Court of Sikkim, Gangtok.
48. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
49. Notice Board,
50. Guard file &
51. File.


REGISTRAR

04.07.19